

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).34176/2010

U.P.AVAS EVAM VIKAS PARISHAD.LUCKNOW&ANR

Petitioner(s)

VERSUS

JAI PRAKASH AGARWAL & CO.& ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 04/10/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Vishwajit Singh,Adv.

For Respondent(s)

Mr.Prakash Kumar Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

Counter affidavit on behalf of respondent Nos. 1 to 8 has already come on record.
Respondent Nos. 9 and 11 are reported to be duly served but none appeared on their behalf.
Service report in respect of respondent No.10 is awaited from the concerned District Court (reminder seems to have been issued on 13.9.2013).
List again on 15.11.2013.

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| (M.A.SAYEED)

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| REGISTRAR

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